## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 84 OF 2019**

Dated	:17 <sup>th</sup>	July,	<u> 2019</u>

In the matter of:

.... Appellant(s)

**M/s Radiant Castings** 

**Versus** 

.... Respondent(s)

**Himachal Pradesh Electricity Regulatory Commission& Ors.** 

## **ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **25.09.2019**.

**PS/Court Master** 

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